

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 4/AM12
SCHEDULED TO BE HELD ON 27.04.2011
(HELD ON 04.05.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 4/87-NC-7/2011 of **NORMS COMMITTEE (NC-7)** dealing with 'Plastic & Rubber Products' held on **04.05.2011** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.S.Bose, Senior Development Officer, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **3/AM12** held on **20.04.2011**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-32	SHANKAR PACKAGINGS LTD.	HQ F. No. 01/84/050/00187/AM11/DES-VII	Status: Deferred
NC No.: 4/AM12 Dated: 04.05.2011	Adv. Lic. No. 0310591871 Dated 09.09.2010	RLA F. No. 03/95/040/00349/AM11	

Application: Request is for review of NC's decision taken in Meeting No. 42/AM11 held on 19.01.2011.

Decision: A copy of representation of firm forwarded to D/o C&PC on 23.03.2011. Comments awaited.

Deferred for two weeks.

Case No. A-33	SHANKAR PACKAGINGS LTD.	HQ F. No. 01/84/050/00253/AM11/DES-VII	Status: Deferred
NC No.: 4/AM12 Dated: 04.05.2011	Adv. Lic. No. 0310597298 Dated 18.10.2010	RLA F. No. 03/95/040/00538/AM11	

Application: Request is for review of NC's decision taken in Meeting No. 45/AM11 held on 10.02.2011.

Decision: A copy of representation of firm forwarded to D/o C&PC on 23.03.2011. Comments awaited.

Deferred for two weeks.

Case No. A-34	SHANKAR PACKAGINGS LTD.	HQ F. No. 01/84/050/00270/AM11/DES-VII	Status: Deferred
NC No.: 4/AM12 Dated: 04.05.2011	Adv. Lic. No. 0310593773 Dated 24.09.2010	RLA F. No. 03/95/040/00489/AM11	

Application: Request is for review of NC's decision taken in Meeting No. 45/AM11 held on 10.02.2011.

Decision: A copy of representation of firm forwarded to D/o C&PC on 23.03.2011. Comments awaited.

Deferred for two weeks.

Case No. A-35	FLEXITUFF INTERNATIONAL LTD.	HQ F. No. 01/87/050/00104/AM11/DES-VII	Status: Approved
NC No.: 4/AM12 Dated: 04.05.2011	Adv. Lic. No. 1110022540 dated 04.06.2010	RLA F. No. 11/24/040/00010/AM11	

Request: Allowing an alternative in the unit of measurement of Import Item No. 7 – Toluene.

Decision: According to the comments of D/o C&PC OM No. 46011/39/2009-PC.II dated 25.04.2011, the Committee decided to allow an alternative unit of measurement in Import Item No. 7 (Toluene) to read as “0.200 litre (0.1732 kg)”.

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	(Value/Qty/Value & Qty)
1	39100090	SILICONE FLUID SF 1000 N 350 CSTS / XIAMETER (R) PMX 0001 SILICONE FLUID 350 CST	57600.000	K.G	8064000.00	161280.00 US\$	
2	39100090	TEXSON 69	2560.000	K.G	2304000.00	46080.00 US\$	
3	39100090	TEXSON 22	2560.000	K.G	2048000.00	40960.00 US\$	
4	39011090	HM HDPE	3360.000	K.G	320000.00	6400.00 US\$	
				Total	12,736,000.00	254,720.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/12/2011-PC.II dated 24.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Silox M 350 (Organopolysiloxane)	1 kg	1. Silicone Fluid SF 1000 N 350 (Dimethyl Polysiloxane)	0.900 kg
		2. Texson 69 (Quaternary modified organosiloxane)	0.040 kg
		3. Texson 22 (Quaternary modified organosiloxane)	0.040 kg

2			04.05.2011	Deferred
	HQ File :01/87/050/00315/AM11/	RLA File :03/94/040/00482/AM11/	Lic.No/Date:0310601820 18.11.2010	Defer Date:25.05.2011
Decision: D/o C&PC has received the requisite information from firm. Comments awaited.				

3	Case No.:3/48/87-ALC1/2010	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:4/87-ALC1/2011 04.05.2011	Status: Deferred
	HQ File :01/87/050/00467/AM11/	RLA File :03/94/040/00905/AM11/	Lic.No/Date:0310612437 24.01.2011	Defer Date:25.05.2011
Decision: A copy of application forwarded to D/o C&PC on 23.02.2011 and 18.04.2011. Comments awaited.				

Case No.:2/48/87-ALC1/2010	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:4/87-ALC1/2011 04.05.2011	Status: Approved
HQ File :01/87/050/00466/AM11/	RLA File :03/95/040/00803/AM11/	Lic.No/Date:0310613964 03.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40059990	63/0- Thermoplastic Elastomer G 15A 11 65175	6000.000	K.G	975000.00	21547.00 US\$
2	40059990	63/0- Thermoplastic Elastomer TES 50A 11 29157	6000.000	K.G	1060020.00	23426.00 US\$
3	40059990	63/0- Thermoplastic Elastomer G 70A 11 66184	51000.000	K.G	6120000.00	135248.00 US\$
4	40059990	63/0- Thermoplastic Elastomer G 30A 41 66189	13732.000	K.G	2305328.00	50947.00 US\$
				Total	10,460,348.00	231,168.00

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40029990	Styrene Ethylene Butadiene Styrene. Septon8004/ Septon 8006/ Septon 4033/ Septon 4055/ Kraton 1650/ Kraton 1651/ Calprene 6120/ Calprene 6170/ Taipol 6120/ Taipol 6170/ Taipol 3150/ Taipol 6150/ Taipol 6151.	26125.000	K.G	4605567.00	99795.00 US\$	Qty
2	27101960	White Oil. Lily-100	29384.000	K.G	1654406.00	35849.00 US\$	Qty
3	25309030	Calcium Carbonate Omya 02OJ	12300.000	K.G	113528.00	2460.00 US\$	Qty
4	39023000	Polypropylene PP	11005.000	K.G	812563.00	17607.00 US\$	Qty
5	38123090	Antioxidant Antioxidant	177.000	K.G	81900.00	1775.00 US\$	Qty
				Total	7,267,964.00	157,486.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 35/87-ALC1/2010 dated 01.12.2010 and 3/AM12 held on 20.04.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Thermoplastic Elastomer G15A 11 65175	1 kg	1. Styrene Ethylene Styrene Butadiene (Septon/Kraton /Calprene/Taipol)	0.253 kg
		2. White Oil	0.499 kg
		3. Calcium Carbonate	0.264 kg
		4. Polypropylene Granules	0.0103 kg
		5. Antioxidant Additive	0.003 kg
2. Thermoplastic Elastomer TES 50A 1129157	1 kg	1. Styrene Ethylene Styrene Butadiene (Septon/Kraton /Calprene/Taipol)	0.360 kg

		2. White Oil	0.483 kg
		3. Calcium Carbonate	0.035 kg
		4. Polypropylene Granules	0.145 kg
		5. Antioxidant Additive	0.005 kg
3. Thermoplastic Elastomer G 70A 1166184	1 kg	1. Styrene Ethylene Styrene Butadiene (Septon/Kraton /Calprene/Taipol)	0.309 kg
		2. White Oil	0.333 kg
		3. Calcium Carbonate	0.206 kg
		4. Polypropylene Granules	0.180 kg
		5. Antioxidant Additive	0.002 kg
4. Thermoplastic Elastomer G 30A 4166189	1 kg	1. Styrene Ethylene Styrene Butadiene (Septon/Kraton /Calprene/Taipol)	0.487 kg
		2. White Oil	0.474 kg
		3. Polypropylene Granules	0.065 kg
		4. Additives / Antioxidant	0.002 kg

Case No.:1/1/87-ALC1/2011	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:4/87-ALC1/2011 04.05.2011	Status: Approved
HQ File :01/87/050/00523/AM11/	RLA File :31/24/040/00241/AM11/	Lic.No/Date:3110046928 15.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39081010	63/0- AKULON K224 G6 NATURAL 30% GLASS FIBER REINFORCED PA 6 NYLON 6 COMPOUND	10000.000	K.G	1475100.00	33000.00 US\$
				Total	1,475,100.00	33,000.00

Sl.No.	ITCHS Code	IMPORT ITEM.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39081090	NYLON 6 CHIPS/GRANULES	7180.000	K.G	992046.24	21755.40 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS)	3090.000	K.G	157812.48	3460.80 US\$	Value & Qty
3	29159090	CALCIUM STEARATE	31.000	K.G	2148.67	47.12 US\$	Value & Qty
				Total	1,152,007.39	25,263.32	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 2/87-ALC1/2010 dated 14.04.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glassfibre Reinforced Nylon-6 Compound (Akulon K224 G6)	1 kg	1. Nylon-6 Chips/Granules	0.7180 kg
		2. Glass Fiber	0.3090 kg
		3. Calcium Stearate	0.0030 kg

Case No.:9/4/87-ALC1/2011	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:4/87-ALC1/2011 04.05.2011	Status: Withdrawn
HQ File :01/87/050/00017/AM12/	RLA File :03/94/040/01019/AM11/	Lic.No/Date:0310616924 21.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072010	62/0- POLY (OXY-1, 2-ETHANEDIYL) ALPHA-BUTYL-OMEGA-HYDROXY-85% MIN.	504000.000	K.G	41734980.00	922320.00 US\$
				Total	41,734,980.00	922,320.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29051300	N-BUTANOL / NORMAL BUTYL ALCOHOL	123631.200	K.G	11748054.78	259625.52 US\$	Qty
2	29101000	ETHYLENE OXIDE	309052.800	K.G	24473118.60	540842.40 US\$	Qty
				Total	36,221,173.38	800,467.92	

Decision: Zonal Jt.DGFT, Mumbai vide letter dated 21.02.2011 informed that the advance authorization had been issued on **repeat basis** (Adhoc Norms) in terms of Para 4.7.1 of HBP vide decision taken by NC in its Meeting No. 53/87-ALC4/2009 held on 30.03.2010 (Hq. F. No. 01/87/50/394/AM10). Hence, the case was **withdrawn**.

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Case No.:2/1/87-ALC1/2011	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:4/87-ALC1/2011 04.05.2011	Status: Deferred
HQ File :01/87/050/00524/AM11/	RLA File :03/95/040/00335/AM11/	Lic.No/Date:0310617127 22.02.2011	Defer Date:25.05.2011
Decision: A copy of application forwarded to D/o C&PC on 30.03.2011. Comments awaited.			

Case No.:5/1/87-ALC1/2011	Party Name:MALVIKA AGROTECH PVT. LTD.,	Meet No/Date:4/87-ALC1/2011 04.05.2011	Status: Approved
HQ File :01/87/050/00527/AM11/	RLA File :11/24/040/00067/AM11/	Lic.No/Date:1110024129 24.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39232990	63/0-REVERSE PRINTED BOPP WOVEN BAGS NET CONTENTS: 1) PP GRANULES – 123.729 MT 2) UV STABILIZER – 6.271 MT 3) PP GRANULES LAMINATION – 30.000 MT 4) BOPP FILM – 40.000 MT 5) PACK. MATERIAL – PP GRANULES – 2.000 MT 6) PRINTING INK – 13880 LTR 7) REDUCER – 17040 LTR	200.000	M.T.	30327000.00	660000.00 US \$
				TOTAL	30,327,000.00	660,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM.</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	PP GRANULES	136.102	M.T.	9790453.00	213067.53 US \$	VALUE & QTY
2	38123090	U					